

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.41/BB/17	-	Admission	230-232	NXP India Private Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. *Vasanth Kumar Agg.* *OLR OL* *[Signature]*

2. *SATISH JOHN*
SPT Legal Admnlr to petitioner. *[Signature]*

ORDER

Counsel for petitioner is present. OL filed application bearing OLR No.140/2017 seeking permission of the Tribunal to appoint Chartered Accountant for scrutiny of books of accounts and records of the Transferor Company. Counsel for petitioner had no objection to allow the application. Therefore application is allowed. OL is permitted to appoint Chartered Accountant from among the panel maintained by his office. Petitioner has to meet the expenditure for the Chartered Accountant for filing report. List it on 04.10.2017. Report from ROC and RD is not filed. Await report from ROC and RD.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)